

(a) whether Government's attention has been drawn to the news item captioned "Bank na note lene se mana kiya" appearing in Delhi edition of "Jansatta" of 28th April, 1989;

(b) if so, the steps being taken by Government to check the tendency of banks of not accepting notes of small denominations; and

(c) the action taken against the guilty bank officers?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Government have seen the news item which refers to non-acceptance of small denomination Notes by State Bank of India, Asaf Ali Road Branch, Delhi, from the representative of a Government Girls Higher Secondary School.

State Bank of India (SBI) has reported that there was heavy rush of customers on that particular day in its Asaf Ali Road Branch. The representative of the school came to deposit Rs. 43,000/- comprising largely of different small denomination Notes late at the closing hour of bank business. With a view to avoid inconvenience to large number of other customers waiting, the school representative was requested to deposit the amount on the next working day. The position was also explained to the Principal of the School.

SBI has further reported that the Branch Manager of the said branch has, however, been advised to avoid recurrence of such incidents in future in the interest of better customer service.

[English]

Setting up of Coastal Management Authority

3475. SHRI P.A. ANTONY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union government have asked the Kerala Government to set up a Coastal Management Authority to check sea-erosion effectively;

(b) whether the State Government has agreed to this proposal; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M.JACQB): (a) Recently, a draft model bill to set up a Coastal Land Management Authority has been sent to the maritime States.

(b) and (c). Follow up action has not been received from the State Government.

Assistance Under SEPUP in Tamil Nadu

3476. SHRI S. SINGARAVADIVEL: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the Town Panchayats in Tamil Nadu are classified into Urban Town Panchayats and Rural Town Panchayats;

(b) whether the Panchayats classified as Urban Town Panchayats in Tamil Nadu are not benefited either under the Jawahar Rozgar Yojana or under the Self Employment Programme for Urban Poor (SEPUP) till date; and

(c) if so, the action proposed to be taken